

all matters of mutual interest for both countries.

Black-Listing and Squeezing of Indians in Hong Kong

418. SHRI B. K. DASCHOWDHURY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Hong Kong authorities have prepared a black list of Indians living there for the purpose of squeezing them out from Hong Kong in the near future ; and

(b) if so, the reasons therefor and action taken by Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Our enquiries reveal that no black list of Indians in Hong Kong has been prepared by the Government of Hong Kong.

(b) Does not arise.

Autonomous Board for Ordnance Factories

419. SHRI B. K. DASCHOWDHURY :
SHRI GADILINGANA GOWD :
SHRI K. P. SINGH DEO :
SHRI M. S. MURTI :
SHRI RAM KISHAN GUPTA :
SHRI YASHWANT SINGH
KHUSHWAH :
SHRI BENI SHANKER
SHARMA :

Will the Minister of DEFENCE be pleased to state :

(a) whether Government are considering to have an Autonomous Board for Ordnance Factories in the country ;

(b) if so, when the Board is likely to be constituted and will start functioning ; and

(c) the detailed aspects which the Board will be assigned to deal with ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) to (c). The question of establishing an Ordnance Production Board is under examination by Government.

Manufacture of Defence Stores in Private Sector

420. SHRI B. K. DASCHOWDHURY :

SHRI OM PRAKASH TYAGI :
SHRI D. N. PATODIA :
SHRI RABI RAY :

Will the Minister of DEFENCE be pleased to state the steps taken by Government to encourage the manufacture in the private sector, of defence stores item that could do away with imports in the Fourth Plan period ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : Following steps have been taken by Government to encourage the manufacture of hitherto imported Defence items in the private sector :

(i) A separate Department of Defence Supplies has been constituted to undertake the work of import substitution.

(ii) Sample rooms have been set up at Delhi, Bombay, Calcutta and Madras where samples of various imported items have been displayed. Intending manufacturers visit these sample rooms where guidance is provided by technical personnel.

(iii) Help is afforded to the firms, on which orders are placed, for the procurement of controlled or scarce raw materials.

(iv) Import licences are granted for getting necessary balancing equipment, if necessary.

(v) On account payment facility is given for the purchase of raw materials and components.

(vi) Where development costs are heavy or where the purchaser has to undertake several experiments and trials to meet specifications, such expenses are reimbursed by the Government.

(vii) Manufacturers who develop an item are given order for 100% of the first year's requirement, 80% of the requirement of the second year and substantial portion of the requirement in subsequent years.

Changes in Foreign Policy After Rabat Conference

421. SHRI HIMATSINGKA :
DR. SUSHILA NAYAR :
SHRI MADHU LIMAYE :
SHRI PRAKASH VIR
SHASTRI :
SHRI OM PRAKASH TYAGI :
SHRI S. KUNDU :

SHRI CHENGALRAYA NAIDU :
 SHRI BAL RAJ MADHOK :
 SHRI S. R. DAMANI :
 SHRI YAMUNA PRASAD MANDAL :
 SHRI K. P. SINGH DEO :
 SHRI SHRI CHAND GOYAL :
 SHRI M. S. MURTI :
 SHRI SHIVA CHANDRA JHA :
 SHRI BHOGENDRA JHA :
 SHRI MAYAVAN :
 SHRI N. R. LASKAR :
 SHRI R. BARUA :
 SHRI DEVEN SEN :
 SHRI CHANDRIKA PRASAD :
 SHRI RAM AVTAR SHARMA :
 SHRI D. N. PATODIA :
 SHRI NARAYAN SWAROOP SHARMA :
 SHRI S. K. TAPURIAH :
 SHRI N. K. SOMANI :
 SHRI SRINIBAS MISRA :
 SHRI P. N. SOLANKI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether in view of the treatment meted out to the Indian representatives at Rabat Conference convened in connection with the desecration of the Al Aqsa Mosque, any changes in the foreign policy of Government particularly with the Arab world and other Muslim countries have been considered necessary ;

(b) if so, the details and nature of the modifications proposed to be made ; and

(c) whether any all-party conference has been or is being convened for deciding on this issue ; if so, when and where ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). No change is contemplated in the Government's basic West Asia policy. Bilateral relations with individual countries, including countries in this region, are of course constantly under review.

(c) No, Sir.

Setting up of a Heavy Water Plant at Baroda with French Collaboration

422. SHRI HIMATSINGKA :

SHRI S. K. SAMBANDAN :
 SHRI VALMIKI CHOUDHARY :
 DR. P. MANDAL :

Will the PRIME MINISTER be pleased to state :

(a) whether a Heavy Water Plant is proposed to be set up at Baroda in collaboration with France ;

(b) if so, the broad details of the project indicating its production capacity, cost and foreign exchange content ; and

(c) the main terms of the collaboration agreement and how the management of the company would be shared ?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTERS OF PLANNING (SHRIMATI INDIRA GANDHI) :

(a) Yes, Sir. We have entered into an agreement with a French Consortium for the supply of equipment, for the supervision of erection and for commissioning.

(b) The capacity of this Plant will be 67 Metric Tonnes of Heavy Water per annum. The cost of the Plant is estimated to be Rs. 15.1 crores with a foreign exchange component of about Rs. 7.75 crores.

(c) The Plant will be owned and operated entirely by the Department of Atomic Energy.

Barooah Committee's Report on Tea Industry

423. SHRI HIMATSINGKA :
 SHRI INDRAJIT GUPTA :
 SHRI J. M. BISWAS :
 SHRI K. M. MADHUKAR :
 SHRI VASUDEVEN NAIR :
 DR. RANEN SEN :

Will the Minister of FOREIGN TRADE be pleased to refer to the reply given to Unstarred Question No. 1428 on the 30th July, 1969 and state :

(a) the decisions taken by Government on the recommendations of the Barooah Committee's Report on Tea Industry ; and

(b) the reasons for the delay in taking decisions thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI CHOWDHARY RAM SEWAK) : (a) and (b). The recommendations of the Barooah